

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.224 of 2017 (SZ)**

Applicant(s)

Respondent(s)

Suo motu  
The Tribunal on its own motion  
In the matter of "Dumping of Medical  
Waste in Puzhal Lake" news items  
Published in Tamil Daily Newspaper  
"Dinakaran" Chennai City supplement  
On 10.10.2017

- vs
- The Government of Tamil Nadu  
Rep. by its Chief Secretary,  
Govt. Secretariat,  
Fort St. George, Chennai 600009
2. The Secretary to Government of  
of Tamil Nadu  
Public Works Department,  
Government Secretariat,  
Fort St. George, Chennai 600009
  3. The Secretary to Government of  
of Tamil Nadu  
Department of Environment,  
Government Secretariat,  
Fort St. George, Chennai 600009
  4. The Chief Engineer, P.W.D.  
(Water Resources Organisation)  
Chennai Region,  
Chepauk, Chennai 600005
  5. The Chairman,  
Tamil Nadu Pollution Control Board  
76, Mount Salai,  
Guindy, Chennai 600032
  6. The District Collector,  
District Collectorate,  
Thiruvallur 602 001
  7. The Commissioner,  
Avadi Municipality,  
215, New Military Road,  
Avadi, Chennai 600 054

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents  
Mr.E.Manoharan for R5

Note of the Registry	Orders of the Tribunal
Order No.3	Date: 17 <sup>th</sup> October 2017

Mr.G.Manoharan, Additional Government Pleader, on instruction, submits that steps are being taken for the purpose of removal of the Medical Wastes in Puzhal Lake which is a major source of drinking water supply to Chennai. He also stated that a complaint has been launched in Thirumullaivoyal Police Station on 10.10.2017 and investigation is going on. The learned counsel has submitted a detailed reply. We make it clear that no Bio Medical Waste shall be allowed to be dumped or thrown at Puzhal Lake until further orders of the Tribunal.

Mr. Kalaiselvan, learned counsel representing the NEET India Association which is a registered association, submits that association is taking to implead itself as a party. If such impleadment application is filed, the same shall be numbered, if it is in order.

The Pollution Control Board has filed its report after inspection along with the photographs which is taken on record.

Post this application on 23.11.2017.

....., JM  
(Justice Dr.P.Jyothimani)

.....,EM  
(Shri P.S. Rao)